

1	2	3	4	5
7.	Punjab	1800	5513	6053
8.	Haryana	563	3135	3938
9.	Rajasthan	43	436	1361
TOTAL:		37726	61562	78487

Funds released for rabi and kharif crops

150. SHRIMATI T. RATNA BAI: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount Government has released for the kharif and rabi season for the crops production in each State especially in Andhra Pradesh; and

(b) the details thereof especially in rural agency areas like Andhra Pradesh in East Godavari, West Godavari, Visakhapatnam and Khammam districts where SC/ST people are working in fields?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):

(a) and (b) The information is being collected and will be laid on the table of the House.

Settlement of dues of Andhra Pradesh Government

151. SHRI NANDI YELLAIAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Andhra Pradesh had requested the Union Government to settle dues of Rs. 62.00 crores towards procurement of maize under Minimum Support Price Scheme (MSPS) to Markfed;

(b) if so, the details thereof;

(c) the amount released so far to Markfed on the above said request; and

(d) by when this demand is likely to be met fully?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS):

(a) to (c) Government of Andhra Pradesh has preferred claims for Rs.48 crores towards procurement of maize under Minimum Support Price (MSP) operations in Kharif Marketing Season (KMS) 2003-04, 2004-05 and 2005-06. Government of India have forwarded its views regarding the admissible amount against the claims for KMS 2003-04 and KMS 2004-05 and has sought comments of the State Government to finalize the admissible amount. Claims for KMS 2005-06 are under process for similar action.

(d) The admissible amount against these claims will be finalized only after the receipt of the response from the State Government.